



eCourts Services

Mobile Application for Android & IOS

ecourts.gov.in

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eCourts Services App Features

- ✓ Search case by CNR Number
- ✓ View Case Status
- ✓ View Orders & Judgements
- ✓ View Civil or Criminal Causelist
- ✓ Manage your Cases efficiently



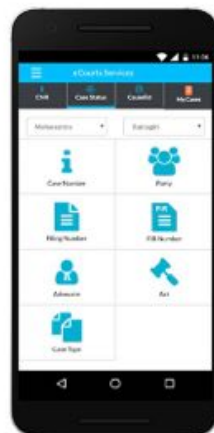
eCourts Services App

eCourts Services App is useful to Citizen, Litigants, Lawyers, Police, Government Agencies and other Institutional Litigants.

In the App services are given under different caption viz. Search by CNR, Case Status, Cause List and My Cases.

CNR is unique number assigned to each case filed in District and Taluka Courts in the Country, through Case Information System. Simply by entering the CNR one can get the current status and details of the case.

Case Status can be searched by various options like Case Number, Party Name, Filing Number, FIR Number, Advocate Name, Relevant Act of the Case and Case Type.



Search Cases

Cases can be searched on CNR Number, Party Name, Case Number, Filing Number, Advocate Name, FIR Number, Act or Case Type.



Causelist

View the Civil Causelist or Criminal Causelist of the selected Court.



My Cases

Save your cases and view the cases in My Cases. Also you can view Today's Cases from saved My Cases.

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